

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 828 of 2020

IN THE MATTER OF:

**RS Infra Projects,
Through Proprietor Ram Babu Sharma**

....Appellant

Vs.

Supreme Infrastructure India Ltd.

....Respondent

Present:

**For Appellant: Mr. Rakesh Kumar, Ms. Preeti Kashyap and
Mr. Dhruv Gupta, Advocates.**

For Respondent: None

ORDER
(Virtual Mode)

12.01.2021: Nobody is appearing on behalf of the Respondent. However, the Appellant Counsel is directed to again serve the 'Notice' through email on Respondent.

Let the matter be fixed 'For Admission (After Notice)' on

01st February, 2021.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

sa/kam